

mittee of Privileges laid on the Table of the House on the 16th August, 1976."

*The motion was adopted.*

12.06 hrs.

STATEMENT RE. BURN COMPANY AND INDIAN STANDARD WAGON COMPANY (NATIONALISATION) ORDINANCE, 1976

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B.P. MAURYA) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Burn Company and Indian Standard Wagon Company (Nationalisation) Ordinance, 1976. [Placed in library. See No. LT-11159/76].

12.5½ hrs.

BURN COMPANY AND INDIAN STANDARD WAGON COMPANY (NATIONALISATION) BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B.P. MAURYA) : I beg to move for leave to introduce a Bill to provide for the acquisition of the undertakings of the Burn and Company Limited and the Indian Standard Wagon Company Limited with a view to ensuring the continuity on the production of goods which are vital to the needs of the economy of the country and for the fulfilment of the contracts for the supply of railway wagons abroad and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the acquisition of the undertakings of the Burn and Company Limited and the Indian Standard Wagon Company Limited with a view to ensuring the continuity of the production of goods which are vital to the needs of the economy of the country and for the fulfilment of the contracts for the supply of railway wagons abroad and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI B.P. MAURYA : I introduce the Bill.

12.6½ hrs.

BRAITHWAITE AND COMPANY (INDIA) LIMITED ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B.P. MAURYA) : I beg to move for leave to introduce a Bill to provide for the acquisition and transfer of the undertakings of Messrs. Braithwaite and Company (India) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the country, and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the undertakings of Messrs. Braithwaite and Company (India) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the country, and for matters connected therewith or incidental thereto."

*The motion was adopted.*